

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 40 of 2014**

**Dated : 6<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Doddanavar Global Energy Pvt. Ltd. ... Appellant(s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anirudh

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1 & R-2  
Mr. Anand K. Ganesan for R-3

**ORDER**

Learned counsel for the appellant seeks some time to file rejoinder. He is permitted to file the same after serving copy thereof on the other side.

Post the matter for hearing on **27<sup>th</sup> August, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**